

ITEM NO.108

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 2294/2024

LAV KUMAR @ KANHIYA

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 142285/2022 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT, IA No. 142278/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 29063/2024 - EXEMPTION FROM FILING O.T., IA No. 241903/2023 - EXEMPTION FROM FILING O.T., IA No. 82222/2024 - EXEMPTION FROM FILING O.T., IA No. 142281/2022 - EXEMPTION FROM FILING O.T., IA No. 57157/2024 - EXEMPTION FROM FILING O.T., IA No. 57156/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 29060/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 241902/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 142289/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 82221/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 11-09-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s)

Dr. Sushil Balwada, Adv.
Mr. Nagendra Singh, Adv.
Dr. Sanjay Gupta, Adv.
Mr. Naman Raj Singh, Adv.
Mr. Akash Choudahry, Adv.
Dr. Amardeep Gaur, Adv.
Mr. Pradeep Kumar Gupta, Adv.
M/s. V. Maheshwari & Co., AOR

For Respondent(s)

Ms. Garima Parshad, Sr. A.A.G.
Mr. Vishnu Shankar Jain, AOR
Mr. Ajay Kumar Prajapati, Adv.
Ms. Mani Munjal, Adv.
Ms. Marbiang Khongwir, Adv.

**UPON hearing the counsel, the Court made the following
O R D E R**

**Re-list tomorrow, that is, on 12.09.2024, as the first item in
the list of regular matters on the Board.**

**(DEEPAK GUGLANI)
AR-cum-PS**

**(R.S. NARAYANAN)
ASSISTANT REGISTRAR**